

Annexure 7

Name of the corporate Debtor: Think & Learn Private Limited

Date of Commencement of CIRP: 16.07.2024

List of creditors as on: 31.09.2024

List of Operational Creditors (Government dues)

(Amount in INR)

| Sr. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claims | Amount of any mutual dues, that may be | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
|---------|--|-------------------------|---------------------------|----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|-----------------------------|--|-------------------------------|-------------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | whether related party | % of voting share in CoC | | | | | |
| | CBIC, Department Of Revenue, National Commercial Tax Department (Commercial Tax Officer, Audit-4.1 DVO-4) Koramangla | Government of India | 7/26/2024 | 1,570,974,969.00 | - | Statutory Dues | - | - | No | - | - | - | - | 1570974969 1,848,724,424.00 | |
| | | Government of Karnataka | 7/30/2024 | 1,848,724,424.00 | - | Statutory Dues | - | - | No | - | - | - | - | | |
| | | Government of Karnataka | 7/30/2024 | 5,064,102,090.00 | - | Statutory Dues | - | - | No | - | - | - | - | | |
| | Total | | | 8,483,801,483 | - | | - | - | | 0% | - | - | - | 8,483,801,483 | |